Written Answers to		[18 July, 2018]			Starred Questions 57		
1	2	3	4	5	6	7	8
30.	Andaman and Nicobar Islands	36	30	57	46	8	6
31.	Chandigarh	72	68	76	76	3	3
32.	Dadra and Nagar Haveli	8	14	5	1	3	1
33.	Daman and Diu	5	12	7	4	1	0
34.	Delhi UT	2199	2155	5367	4165	124	123
35.	Lakshadweep	0	5	6	1	0	0
36.	Puducherry	3	6	33	43	10	8
	Total (UTs)	2323	2290	5551	4336	149	141
	Total (All India)	34651	38947	82422	84746	8291	8429

Source: Crime in India

Setting up of handloom clusters under NHDP in Andhra Pradesh

- *12. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of TEXTILES be pleased to state:
- (a) whether Government had set up block level Handloom Clusters under National Handloom Development Programme (NHDP) in the State of Andhra Pradesh;
 - (b) if so, the details thereof;
- (c) whether Government is concentrating/focusing on promoting products which are specific to particular geographical area of Andhra Pradesh;
 - (d) if so, the details thereof; and
 - (e) if not, the reason therefor?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) During 2015-16 to 2018-19 (till date), the Government of India, Ministry of Textiles has sanctioned 22 Block Level Clusters under National Handloom Development Programme (NHDP) in the State of Andhra Pradesh as detailed below:

58 Written Answers to	[RAJYA SABHA]	Starred Questions	
Year of sanction	Name of Block Level Cluster	Name of District	
2015-16	Tilaru	Srikakulam	
	Mori	East Godavari	
	A.Vemavaram	West Godavari	
2016-17	West Pedana	Krishna	
	Central Pedana	Krishna	
	North Pedana	Krishna	
	Dayankhanapalli	Y.R. Kadapa	
	Sivalayam Nagar	YSR. Kadapa	
	Sri Thirumala	YSR. Kadapa	
	Sri Moragudi	YSR. Kadapa	
	Uppada	East Godavari	
	Puttaparthi	Ananthapuramu	
	Uravakonda	Ananthapuramu	
	Putlamma	Ananthapuramu	
	Chennur	SPSR Nellore	
	Venkatachalam	SPSR Nellore	
	Vivekananda	Chittoor	
2017-18	Bandar	Krishna	
	Mydukur	YSR Kadapa	
	Srinivasa	YSR Kadapa	
2018-19	Appanapalli	YSR Kadapa	
	Mallavolu	Krishna	

A cluster is eligible to avail financial assistance upto $\ref{2.00}$ crore for implementation of various interventions like; skill up-gradation, loom up-gradation, construction of workshed, design and product development, setting up of Common Facility Centre etc.

(c) and (d) Four handloom products of Andhra Pradesh have been registered under Geographical Indication (GI) Act, which are as follows:

- (i) Uppada Jamdani Sarees in East Godavari District
- (ii.) Venkatagiri Saree in SPSR Nellore District
- (iii) Mangalagiri Sarees and Fabrics in Guntur District
- (iv) Dharmavaram Pattu Sarees and Paavadas in Ananthapuramu District

Further, the Government of India, Ministry of Textiles is promoting handloom products, including GI products of Andhra Pradesh through participation of agencies/weavers in the marketing events/Craft melas, e-commerce, India Handloom Brand, Handloom mark etc.

(e) Does not arise.

Shortage of police personnel in the country

- *13. SHRI K. C. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether any assessment has ever been made about the shortage of police personnel in the country;
- (b) whether Government is aware that the country is short of 5 lakh police personnel;
 - (c) if so, the details of such shortage, State-wise;
- (d) whether as per Bureau of Police Research and Development, there are three policemen for each VIP and one policeman for every 663 citizens;
- (e) whether it is a fact that more than threat perception, having a police officer around for security has become a status symbol for many; and
 - (f) if so, how Government is planning to address this issue?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) "Police" is a State subject falling in List -II (State List) of Seventh Schedule of the Constitution of India. It is the responsibility of the State Governments to sanction and recruit police personnel, in accordance with